

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).6692/2007

(From the judgement and order dated 12/02/2007 in WP No. 7382/2005
of The HIGH COURT OF BOMBAY)

BIKOBA DEORA GAIKWAD & ORS.

Petitioner(s)

VERSUS

HIRABAI MARUTIRAO GHORGARE & ORS.

Respondent(s)

(With appln(s) for permission to place addl. documents on record
and permission to file additional documents as Vol. II & III and
exemption from filing O.T. and with prayer for interim relief
and office report)) (For Final Disposal)

Date: 26/10/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. MATHUR
HON'BLE MR. JUSTICE MARKANDEY KATJU

For Petitioner(s) Mr. K.N. Bhat, Sr. Adv.

Mr. Subhash Maruti Jadhav, Adv.
Mr. Himanshu Gupta, Adv.
Mr. Brij Kishor Sah, Adv.
Mr. Rahul Joshi, Adv.
Mr. Shivaji M. Jadhav, Adv.

For Respondent(s)

Mr. Vinay Navare, Adv.
Mr. Uday Warunjikar, Adv.
Ms. Abha R. Sharma, Adv.

UPON hearing counsel the Court made the following
ORDER

At request, put up after Diwali vacation.

(Ajay Kr. Jain)
Court Master

(Vinod Kulvi)
Court Master